

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).34721-34722/2010

(From the judgement and order dated 29/07/2010 in SA No. 165/2010 & SA No. 169/2010 of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

H.P. MATHUR AND ORS.

Petitioner(s)

VERSUS

STATE OF U.P. AND ORS.

Respondent(s)

(With appln(s) for exemption from filing O.T. and office report)

Date: 14/01/2011 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE G.S. SINGHVI
HON'BLE MR. JUSTICE ASOK KUMAR GANGULY

For Petitioner(s) Mr. Yatish Mohan, Adv.
 Mr. E.C. Vidya Sagar, Adv.

For Respondent(s) Mr. S.R. Singh, Sr. Adv.
 Ms. Shweta Garg, Adv.
 Ms. Alka Sinha, Adv.

UPON hearing counsel the Court made the following

O R D E R

Leave granted.

Tag with Civil Appeal Nos.9165-9172 of 2010
(arising out of SLP(C)Nos.26869-26876/2010).

(A.D. Sharma)
Court Master

(Phoolan Wati Arora)
Court Master